

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70171 of 2017-Division Bench

(Arising out of Order-in-Appeal No. NOI-EXCUS-002-APP-0932-16-17 dated 25/11/2016 passed by Commissioner (Appeals) Central Excise & Customs, Noida)

Shri Chatar Singh Tanwar, DirectorAppellant

VERSUS

Commissioner (Appeals) Customs, Central Excise

Service Tax, NoidaRespondent

APPEARANCE:

Shri S.K. Mathur, Advocate for the Appellant

Shri Sandeep Kumar Singh, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 11 July, 2019
Date of Decision : 11 July, 2019

The appeal is allowed. For order, see order of date in Excise Appeal No.70170 of 2017.

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

Lks